

ORISSA HIGH COURT**FILING REPORT AS ON :21/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006961/2022	M. BIJAYA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /38 /2022 () //
2	BLAPL/0006962/2022	MAYUR KHUNTEY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /16 /2021 () //
3	BLAPL/0006963/2022	BINI NAYAK @ BIMALA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /45 /2022 () //
4	BLAPL/0006964/2022	SATYAPRIYA KHANDAYATARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /186 /2022 () //
5	BLAPL/0006965/2022	PINTU @ ABHAY KUMAR SENAPATI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BALIANTA P.S. /17 /2013 () //
6	BLAPL/0006966/2022	BAPUJI SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KANIHA /115 /2022 () //
7	BLAPL/0006967/2022	NIHESWAR PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DARINGBADI /124 /2020 () //
8	BLAPL/0006968/2022	SANUA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	JATNI P.S. /340 /2017 () //
9	BLAPL/0006969/2022	LALTU @ DEBASHISH SINGH VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	ANGUL SADAR PS /552 /2021 () //
10	BLAPL/0006970/2022	BHIMA @ BHIMSEN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /146 /2020 () //
11	BLAPL/0006971/2022	BISWAJEET BARIK VS STATE OF ODISHA	PRATIK NAYAK VS	BHADRAK TOWN /93 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0006972/2022	GAJENDRA HARPAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /151 /2022 () //
13	BLAPL/0006973/2022	DIPAK @ DEEPAK KUMAR GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /21 /2022 () //
14	BLAPL/0006974/2022	AJEET SINGH @ KHADI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /180 /2020 () //
15	BLAPL/0006975/2022	RAHUL BAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BARGARH /247 /2022 () //
16	BLAPL/0006976/2022	RASANANDA SETHI VS STATE OF ODISHA	ASHOK DAS VS	JAJPUR SADAR /70 /2022 () //
17	BLAPL/0006977/2022	KSHIRA SAGAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /151 /2022 () //
18	BLAPL/0006978/2022	SUBAS MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLAMUNDA /86 /2022 () //
19	BLAPL/0006979/2022	NAKULA DANDASENA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRAPUR /29 /2020 () //
20	BLAPL/0006980/2022	SUSANTA MANDAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /199 /2020 () //
21	BLAPL/0006981/2022	KARTIKA JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHARATPUR PS /316 /2021 () //
22	BLAPL/0006982/2022	UMESH MEHER VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /96 /2022 () //
23	BLAPL/0006983/2022	CHAITANYA BISWAL	MANAS KUMAR CHAND	AINTHAPALI /326 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0006984/2022	STATE OF ODISHA BIDYADHAR MALLICK	SIDDHARTH GOUTAM DAS	// BALLIGUDA /258 /2021
		VS	VS	()
25	BLAPL/0006985/2022	STATE OF ODISHA SANTOSH SAHU @ SANTOSH SAHOO	SMRUTI RANJAN MOHAPATRA	// MANGALPUR /28 /2007
		VS	VS	()
26	BLAPL/0006986/2022	STATE OF ODISHA SUKANTA KUMAR BEHERA @ PINTU	SMRUTI RANJAN MOHAPATRA	// CHHENDIPADA /308 /2021
		VS	VS	()
27	BLAPL/0006987/2022	STATE OF ODISHA SAYEDA BIBI	AMULYA RATNA PANDA	// JALESWAR /252 /2022
		VS	VS	()
28	BLAPL/0006988/2022	STATE OF ODISHA UPENDRA MAJHI	SUSANTA KUMAR BARAL	// PADMAPUR /16 /2016
		VS	VS	()
29	BLAPL/0006989/2022	STATE OF ODISHA RAMA DAS	LAXMI SHARMA	// RAMPUR (SONEPUR) /43 /2022
		VS	VS	()
30	BLAPL/0006990/2022	STATE OF ODISHA GANESH TOPPO	ANIRUDHA DAS	// RAJGANGPUR /141 /2020
		VS	VS	()
31	BLAPL/0006991/2022	STATE OF ODISHA KAMALAKANTA MAHAKUD	KULDEEP MOHANTY	// BERHAMPUR /74 /2022
		VS	VS	()
32	BLAPL/0006992/2022	STATE OF ODISHA DILLIP KUMAR SINGH	KRUSHNA CHANDRA MOHANTY	// BARIPADA SADAR /244 /2021
		VS	VS	()
33	BLAPL/0006993/2022	STATE OF ODISHA JALIRUL BISWAS @ JAHIRUL BISWAS	AMIT KUMAR NATH	// ANGUL TOWN /563 /2014
		VS	VS	()
34	BLAPL/0006994/2022	STATE OF ODISHA PRASANTA DAS	CHHABI BEHERA	// KHURDA P.S. /96 /1992
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0006995/2022	STATE OF ODISHA DEBARAJ BEHERA VS	CHHABI BEHERA VS	// KHANDAGIRI P.S. /332 /2022 ()
36	BLAPL/0006996/2022	STATE OF ODISHA SK ARBAJUDDIN @ PAPLU @ SK ARBAJUDDIN VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /50 /2022 ()
37	BLAPL/0006997/2022	STATE OF ODISHA A. AJANA RAO VS	SATYA NARAYAN MISHRA 4 VS	// JUNAGARH /96 /2022 ()
38	BLAPL/0006998/2022	STATE OF ODISHA PINU MAHALIK VS	SARBESWAR SAHOO VS	// REAMAL /265 /2022 ()
39	BLAPL/0006999/2022	STATE OF ODISHA SUSURI BEHERA @ TUNA VS	SAROJ RANJAN SUBUDHI VS	// BADACHANA /302 /2021 ()
40	BLAPL/0007000/2022	STATE OF ODISHA NARANA NAYAK @ NARAYAN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /90 /2022 ()
41	BLAPL/0007001/2022	STATE OF ODISHA AKHAY KUMAR MALLIK VS	SATYABRATA DASH VS	// BYREE /54 /2018 ()
42	BLAPL/0007002/2022	STATE OF ODISHA NEPUR THELA @ RITA VS	BHABANI SHANKAR DASPARIDA VS	// TARBHA /134 /2021 ()
43	BLAPL/0007003/2022	STATE OF ODISHA AMIT RAHULKAR VS	SUSANTA KUMAR LENKA VS	// KANTAMAL /70 /2022 ()
44	BLAPL/0007004/2022	STATE OF ODISHA RAKESH @ HAPPY PATTANAIAK VS	DEVASHIS PANDA VS	// KHURDA MODEL /220 /2022 ()
45	BLAPL/0007005/2022	STATE OF ODISHA CHIKU SETHY VS	AMIT KUMAR NATH VS	// CHHENDIPADA /162 /2018 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMAPL/0000297/2022	APURBA NARAYAN PADHI VS SUB COLLECTOR,ANANDAPUR, KEONJHAR	ADV VS	// 0 //
47	CMAPL/0000298/2022	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
48	CMAPL/0000299/2022	RAMU KOMMU VS UNION OF INDIA	ADV VS	// 0 //
49	CMAPL/0000300/2022	NARAHARI JENA VS STATE OF ODISHA	ADV. VS	// 0 //
50	CMP/0000649/2022	LATA@ LATIKA MAHARANA VS ADHIRAJ MOHARANA	N.P.PARIJA VS	// 0 //
51	CMP/0000650/2022	SARAT KUMAR SAHOO VS PURNA CHANDRA SAHOO	SHIB SHANKAR MOHANTY VS	// 0 //
52	CONTC/0004653/2022	MANDAKINI ARISHAL VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
53	CONTC/0004654/2022	AKSHYAYA KUMAR JENA VS ARUN BOTHRA,IPS	ADV. VS	// 0 //
54	CONTC/0004655/2022	MAMATA KUMARI PADHI VS DR.Y.VIJAY, I.A.S.	ADV VS	// 0 //
55	CONTC/0004656/2022	PRATAP KUMAR MOHAPATRA VS BASANT KUMAR MAJHI, OAS I, R.T.O, DHENKANAL	ADV VS	// 0 //
56	CONTC/0004657/2022	MANMOHAN MOHAPATRA VS BASANT KUMAR MAJHI, OAS I, R.T.O, DHENKANAL	ADV VS	// 0 //
57	CONTC/0004658/2022	PRATAP KUMAR MOHAPATRA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CONTC/0004659/2022	BASANT KUMAR MAJHI, OAS I, R.T.O, DHENKANAL S.B.M. NIRMAAN CONSTRUCTION PVT.LTD	ADV	//
		VS	VS	0
59	CONTC/0004660/2022	VIR VIKRAM YADAV, I.A.S. LAXMIPRIYA PANDA	ADV	//
		VS	VS	0
60	CONTC/0004661/2022	PRADEEP KUMAR JENA, I.A.S. PRAKASH KUMAR SETHI	ADV	//
		VS	VS	0
61	CONTC/0004662/2022	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., EXCISE DEPT. BULI BARIK	JITENDRA KUMAR LENKA	//
		VS	VS	0
62	CONTC/0004663/2022	SATYABRATA SAHU, I.A.S. KELU CHARAN SAHOO	ADV	//
		VS	VS	0
63	CONTC/0004664/2022	SMRUTI RANJAN PRADHAN, I.A.S. BIRAJINI NAYAK	SATYAJIT BEHERA	//
		VS	VS	0
64	CONTC/0004665/2022	SANJEEV KUMAR CHADHA,IFS NIRANJAN SAHOO	ADV.	//
		VS	VS	0
65	CONTC/0004666/2022	SHUBHAM SEXENA,IAS RABINARAYAN NANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
66	CONTC/0004667/2022	DR.MONA SHARMA,ADDL. CHIEF SECY.,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT. SABITA PATRA	ADV	//
		VS	VS	0
67	CONTC/0004668/2022	BISHNUPADA SETHI, I.A.S. BIBHUDUTTA BHUYAN	ADV.	//
		VS	VS	0
68	CONTC/0004669/2022	ANU GARG,IAS JAYADEV MINZ	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0004670/2022	SHENBAGAM MANTHIRAM, C.E.O., TPCODL MINAKESWAR MOHANTA VS	ADV. VS	// // ()
70	CONTC/0004671/2022	ANIL KANTA TRIPATHY, ENGR. IN CHIEF(CIVIL), ODISHA DR. JAYASHREE NANDA VS	ADV. VS	// // ()
71	CRLA/0000578/2022	SASWAT MISHRA, IAS PILU BEHERA VS	BISWORANJAN SWAIN VS	// HANDAPA /66 /2018 ()
72	CRLMA/0000174/2022	STATE OF ODISHA SUMIT NAG VS	ADV. VS	// KHANTAPADA /130 /2019 ()
73	CRLMA/0000175/2022	STATE OF ODISHA NABA PANGI VS	ADV. VS	// JEYPORE SADAR /42 /2022 ()
74	CRLMC/0001999/2022	STATE OF ODISHA SADHANA PRIYADARSINI VS	MANAS RANJAN MOHAPATRA VS	// KHURDA P.S. /31 /2019 ()
75	CRLMC/0002000/2022	STATE OF ODISHA LINGARAJ PRASAD BHAGAT@LINGARAJ PRASAD VS	DEBA RANJAN MOHAPATRA VS	// // /0 ()
76	CRLMC/0002001/2022	STATE OF ODISHA DANDUA@BRAJA BANDHU MALLICK VS	CHEERA RANJAN SATAPATHY VS	// FATEGARH /162 /2018 ()
77	CRLMC/0002002/2022	STATE OF ODISHA MANA @ SANJIT RAY VS	NRUSINGH CHARAN ROUT VS	// // JALESWAR /115 /2015 ()
78	CRLMC/0002003/2022	STATE OF ODISHA TIHILU SAHU VS	SAMARENDRA BAHADUR VS	// // CHARMAL /77 /2014 ()
79	CRLMP/0001474/2022	STATE OF ODISHA MANAS RANJAN SWAIN VS	MANAS RANJAN MOHAPATRA VS	// // /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMP/0001475/2022	MATA KUNI PANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //
81	CRLMP/0001476/2022	MAHENDRA KUMAR SAHANI @ BABU VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	//0 () //
82	CRLMP/0001477/2022	DIBYA SWARUP SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	//0 () //
83	CRLMP/0001478/2022	MAMINA BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	//0 () //
84	CRLMP/0001479/2022	RABINDRA BEHERA VS STATE OF ODISHA	NEPOLEON SAHANI VS	//0 () //
85	CRLMP/0001480/2022	SIRISH CHANDRA MAJHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //
86	CRLMP/0001481/2022	DHANESWAR NANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //
87	CRLMP/0001482/2022	DILLIP KUMAR PANIGRAHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //
88	CRLMP/0001483/2022	BHABANI SANKAR DAS VS STATE OF ODISHA	B.P.TRIPATHY VS	//0 () //
89	CRLMP/0001484/2022	MADHAB CHANDRA MAJHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //
90	CRLREV/0000332/2022	KAMALA DAS VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BALIKUDA /350 /2021 () //
91	MACA/0000361/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO	SKISWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	RPFAM/0000157/2022	BANSIDHAR MAHAPATRA PRADEEP KUMAR DASH@LUNA DASH	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
93	RPFAM/0000158/2022	GITANJALI DASH@PANIGRAHI SUJIT KUMAR MOHANTY	CHEERA RANJAN SATAPATHY	//
		VS	VS	0
94	TRP(C)/0000261/2022	SUBHAJANI MOHANTY SOUBHAGYABATI NAYAK	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
95	TRP(C)/0000262/2022	CHANDRABHANU DAS SOUBHAGYABATI NAYAK	GOUTAM KUMAR ACHARYA (SR.ADV)	//
		VS	VS	0
96	WA/0000977/2022	CHANDRABHANU DAS STATE OF ODISHA	HARMOHAN DHAL, AGA	//
		VS	VS	0
97	WA/0000978/2022	KHAGESWAR PRADHAN STATE BANK OF INDIA,RETAIL ASSETS CENTRAL PROCESSING CENTRE	PROFESSOR KAMAL KUMAR BARIK	//
		VS	VS	0
98	WA/0000979/2022	JYOTSNAMAYEE MOHANTY THE PRINCIPAL SECY., DEPT. OF AGRICULTURE AND FISHERIES	SIBANMUKHERJEE, AGA	//
		VS	VS	0
99	WA/0000980/2022	RAMESH CHANDRA SWAIN TP CENTRAL ODISHA DISTRIBUTION LTD.	SARADA PRASANNA SARANGI	//
		VS	VS	0
100	WA/0000981/2022	BIKASH KUMAR SENAPATI TP CENTRAL ODISHA DISTRIBUTION L.T.D	SARADA PRASANNA SARANGI	//
		VS	VS	0
101	WA/0000982/2022	AKSHAY KUMAR SUTAR TP CENTRAL ODISHA DISTRIBUTION LTD.	SARADA PRASANNA SARANGI	//
		VS	VS	0
102	WP(C)/0018280/2022	SAROJ KUMAR BEHERA VIKRAMDEV AGRAWAL	DIPTI RANJAN BHOKTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WP(C)/0018281/2022	STATE OF ODISHA ISWAR CHANDRA BARIK VS	MANAS PATI VS	// // 0
104	WP(C)/0018282/2022	STATE OF ODISHA BISWAMOHAN SUBUDHIRATNA VS	BANABIHARI RAY VS	// // 0
105	WP(C)/0018283/2022	STATE OF ODISHA PRAVATI JENA VS	BANABIHARI RAY VS	// // 0
106	WP(C)/0018284/2022	STATE OF ODISHA JHUNU PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
107	WP(C)/0018285/2022	STATE OF ODISHA AKASH MOHANTY VS	RAGHUNATH DAS MOHAPATRA VS	// // 0
108	WP(C)/0018286/2022	THE BM, U.CO.BANK, DOMPADA BRANCH RANJAN KUMAR NAYAK VS	MANORANJAN PADHI VS	// // 0
109	WP(C)/0018287/2022	STATE OF ODISHA DIBYA PRASANNA TRIPATHY VS	PARTHA SARATHI NAYAK VS	// // 0
110	WP(C)/0018288/2022	PRITAM UTKALIKA DHUPAL YUDHISTHIR SAMAL VS	PRADEEP KUMAR DAS T.K.J.SAMANTA VS	// // 0
111	WP(C)/0018289/2022	THE COLLECTOR AND DM, JAGATSINGHPUR AJAY KUMAR MOHAPATRA VS	SADAYA LAXMI PATNAIK VS	// // 0
112	WP(C)/0018290/2022	STATE OF ODISHA LAXMI MOHARANA VS	SADAYA LAXMI PATNAIK VS	// // 0
113	WP(C)/0018291/2022	STATE OF ODISHA MANAMOHAN MAHANTA VS	SAROJ KUMAR PADHI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	WP(C)/0018292/2022	SARAT KUMAR JENA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
115	WP(C)/0018293/2022	MANAS RANJAN SWAIN VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// 0 //
116	WP(C)/0018294/2022	SUNITA ROUT VS R.T.O.,TALCHER	SITANSU MOHAN SINGH VS	// 0 //
117	WP(C)/0018295/2022	M/S MIDAS BOTTLING PVT. LTD.,BBSR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
118	WP(C)/0018296/2022	AMAR KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
119	WP(C)/0018297/2022	SURJYA NARAYAN MAHARANA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
120	WP(C)/0018298/2022	PRAMILA SAHU VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
121	WP(C)/0018299/2022	PABITRA KUMAR BEDANTA VS SUB COLLECTOR KORAPUT	SANTOSH KUMAR MOHANTY VS	// 0 //
122	WP(C)/0018300/2022	DIBAKAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
123	WP(C)/0018301/2022	NILU JAL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
124	WP(C)/0018302/2022	PITAMBAR NAYAK VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
125	WP(C)/0018303/2022	DEBABRATA NAYAK	NRUSINGHA CHARAN ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0018304/2022	UMESH CHANDRA PATRO	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0018305/2022	ESSEN AUTOMOBILES, CUTTACK	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//
128	WP(C)/0018306/2022	SUDHANSU KUMAR DAS	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0018307/2022	M/S EMAAR PLAZA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		COMMNR., CONSOLIDATION, ODISHA		//
130	WP(C)/0018308/2022	CHIRANJEEBI DASH	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0018309/2022	RAMAKANTA PRADHAN	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0018310/2022	LAXMIDHAR MOHARANA	SIBA NARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0018311/2022	SUSHANTA KUMAR KATUAL	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0018312/2022	ASHOK KUMAR BISHOYI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0018313/2022	GURU CHARAN MOHAPATRA	BISWARANJAN PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0018314/2022	MANDI NAYAK	TUSAR KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0018315/2022	STATE OF ODISHA ROHINI PANIGRAHI VS	OM SWARUP VS	// // ()
138	WP(C)/0018316/2022	STATE OF ODISHA SUBHASHREE ROUTRAY VS	BHABANI SANKAR DAS VS	// // ()
139	WP(C)/0018317/2022	STATE OF ODISHA SUBHASHREE ROUTRAY VS	BHABANI SANKAR DAS VS	// // ()
140	WP(C)/0018318/2022	STATE OF ODISHA JUGALAL BHUE VS	LALIT SAHU VS	// // ()
141	WP(C)/0018319/2022	STATE OF ODISHA KAILASHA NANDA VS	B.P.TRIPATHY VS	// // ()
142	WP(C)/0018320/2022	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	PRATIK DASH VS	// // ()
143	WP(C)/0018321/2022	STATE OF ODISHA BENUDHAR BHOI VS	NEPOLEON SAHANI VS	// // ()
144	WP(C)/0018322/2022	STATE OF ODISHA OM PRAKASH SHARMA VS	SIDHARTH PRASAD DAS VS	// // ()
145	WP(C)/0018323/2022	SPL. L.A.O AND COMPETENT AUTHORITY, KEONJHAR BIDYARTHI RESIDENTIAL COLLEGE, DHENKANAL VS	SIDHARTH PRASAD DAS VS	// // ()
146	WP(C)/0018324/2022	L.A.O AND COMPETENT AUTHORITY, DHENKANAL SAROJINI BASTYA VS	LAXMAN BHOI VS	// // ()
147	WP(C)/0018325/2022	STATE OF ODISHA SUMAN KUMAR MARKEY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0018326/2022	HARIHARA MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
149	WP(C)/0018327/2022	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
150	WP(C)/0018328/2022	SUSANTA KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
151	WP(C)/0018329/2022	NIKHILESH MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
152	WP(C)/0018330/2022	RABINDRA KUMAR KAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
153	WP(C)/0018331/2022	DURGA PRASAD PATTANAİK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
154	WP(C)/0018332/2022	KSHITISH CHANDRA MOHANTY VS STATE OF ODISHA	SOU MYA MISHRA VS	// 0 //
155	WP(C)/0018333/2022	BAIDYANATH MISHRA VS STATE OF ODISHA	SOU MYA MISHRA VS	// 0 //
156	WP(C)/0018334/2022	SABITA MOHAPATRA @ MISHRA VS THE SPL. LAO, TALCHER BIMALAGARH NEW B.G RAIL LINK, TALCHER	SARTHAK PRADHAN VS	// 0 //
157	WP(C)/0018335/2022	GEETANJALI DAS VS STATE OF ODISHA	SOU MYA MISHRA VS	// 0 //
158	WP(C)/0018336/2022	DEBARAJ MOHANTY VS STATE OF ODISHA	SOU MYA MISHRA VS	// 0 //
159	WP(C)/0018337/2022	KAUSHALYA PRADHAN	SARTHAK PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0018338/2022	THE SPL. LAO, TALCHER BIMALAGARH NEW B.G RAIL LINK, TALCHER DHARANIDHAR PRADHAN	SARTHAK PRADHAN	//
		VS	VS	0
161	WP(C)/0018339/2022	THE SPL. LAO,TALCHER BIMALAGARH NEW B.G RAIL LINK, TALCHER YARABALA RADHIKA	LAXMIKANTA MOHANTY	//
		VS	VS	0
162	WP(C)/0018340/2022	STATE OF ODISHA MEETA SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
163	WP(C)/0018341/2022	STATE OF ODISHA SUMAN KUMAR PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
164	WP(C)/0018342/2022	R.T.O., DEOGARH PRAPHULLA KUMAR BAGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
165	WP(C)/0018343/2022	STATE OF ODISHA SUMAN KUMAR PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
166	WP(C)/0018344/2022	R.T.O., DEOGARH KRISHNA COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
167	WP(C)/0018345/2022	R.T.O., JHARSUGUDA KRISHNA COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0
168	WP(C)/0018346/2022	R.T.O., JHARSUGUDA PURNA CHANDRA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
169	WP(C)/0018347/2022	STATE OF ODISHA SURENDRA PRASAD SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
170	WP(C)/0018348/2022	R.T.O., BHADRAK KRISHAN COAL MOVERS	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0018349/2022	R.T.O., JHARSUGUDA KRISHNA COAL MOVERS VS	BRAJA MOHAN SARANGI VS	// // ()
172	WP(C)/0018350/2022	R.T.O., JHARSUGUDA SANJAY KUMAR MALLICK VS	BRAJA MOHAN SARANGI VS	// // ()
173	WP(C)/0018351/2022	REGIONAL MANAGER, RBI, BBSR KRUSHNA MOHAN CHHOTARAY VS	BRAJA MOHAN SARANGI VS	// // ()
174	WP(C)/0018352/2022	RM, RBI, BBSR KRISHNA COAL MOVERS, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
175	WP(C)/0018353/2022	R.T.O.,JHARSUGUDA SHITAL SHARMA VS	BRAJA MOHAN SARANGI VS	// // ()
176	WP(C)/0018354/2022	FOREST RANGE OFFICER, KEONJHAR KRISHNA COAL MOVERS, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
177	WP(C)/0018355/2022	R.T.O.,JHARSUGUDA BISWANATH PODDAR VS	BRAJA MOHAN SARANGI VS	// // ()
178	WP(C)/0018356/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, BALASORE AJAY SAH VS	BRAJA MOHAN SARANGI VS	// // ()
179	WP(C)/0018357/2022	R.T.O.,JHARSUGUDA BASANTA KUMAR PANI VS	ABHIMANYU PARIDA VS	// // ()
180	WP(C)/0018358/2022	STATE OF ODISHA KRISHNA COAL MOVERS, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
181	WP(C)/0018359/2022	R.T.O.,JHARSUGUDA KRISHNA COAL MOVERS, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
		R.T.O.,JHARSUGUDA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0018360/2022	GEETANJALI DASH VS STATE OF ODISHA	SOMANATH NANDA VS	// () //
183	WP(C)/0018361/2022	KRISHNA COAL MOVERS, JHARSUGUDA VS R.T.O.,JHARSUGUDA	BRAJA MOHAN SARANGI VS	// () //
184	WP(C)/0018362/2022	KRISHNA COAL MOVERS, JHARSUGUDA VS R.T.O.,JHARSUGUDA	BRAJA MOHAN SARANGI VS	// () //
185	WP(C)/0018363/2022	M/S SWAIN AND CO. VS BM, SBI, SME BRANCH, ANGUL	ASIT KUMAR DASH VS	// () //
186	WP(C)/0018364/2022	RABINDRA KUMAR SAHOO VS THE COMMNR. OF COMMERCIAL TAXES, CUTTACK	ASIT KUMAR DASH VS	// () //
187	WP(C)/0018365/2022	HARADHAN BERIA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// () //
188	WPCRL/0000091/2022	SANTOSH KUMAR GOCHHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
189	ABLAPL/0008792/2022	PRABHAT KUMAR SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /120 /2022 () //
190	ABLAPL/0008793/2022	NRUSINGH MANSINGH @ SANIA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI TOWN /289 /2021 () //
191	ABLAPL/0008794/2022	RAMESH MOHANTY @ RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	VIJENDRA KUMAR PRADHAN VS	SAMAL /175 /2022 () //
192	ABLAPL/0008795/2022	UTTAM NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /163 /2022 () //
193	ABLAPL/0008796/2022	SUMATI MAJHI	TARA PRASAD MOHAPATRA	JODAPADAR /162 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0008797/2022	SUDIP KUMAR BEHERA	PRAMOD KUMAR JENA	BASTA /316 /2021
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0008798/2022	RATHA BINDHANI @ KUNU BINDHANI	BHABANI SHANKAR DASPARIDA	NILGIRI /212 /2021
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0008799/2022	JITAN @ JATIN @ CHATURBHUJA MAHABHOI	UNMESH CHANDRA JENA	BAGHAMARI /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0008800/2022	BABULAL NAYAK @ BABULA	BIJAYA KUMAR SAHOO	JAGANNATHA PRASAD /140 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0008801/2022	RITESH SINGH	SACHIDANANDA PADHEE	BRAJARAJNAGAR /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0008802/2022	SUBHRAKANTA BEHERA	PRATAP CHANDRA MISHRA	ANGUL TOWN /367 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0008803/2022	MAHENDRA KUMAR SAHANI @ BABU	SANTOSH KUMAR MOHANTY	MAHANGA /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0008804/2022	UMESH SUNANI	UMAKANTA BARIK	CHANDAHANDI /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0008805/2022	AJIT KUMAR BEHERA	BIJAYA KUMAR RAGADA	SIMULIA /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0008806/2022	LULU @ LAXMIKANTA PANDA	AJIT KUMAR PANDA	BHANDARIPOKHARI /185 /2013
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0008807/2022	AFTAB ALAM	HIMANSHU SEKHAR MISHRA	ORIENT /81 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0008808/2022	STATE OF ODISHA SACKET AGARWAL VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
206	ABLAPL/0008809/2022	STATE OF ODISHA RAMAKRUSHNA JANI VS	MANAS KUMAR CHAND VS	// DHARAMGARH /127 /2022 ()
207	ABLAPL/0008810/2022	STATE OF ODISHA DHIRAJ BISWAL VS	PRADEEP KUMAR DAS VS	// TIHIDI /300 /2022 ()
208	ABLAPL/0008811/2022	STATE OF ODISHA LITUNA PATRA @ MITU PATRA VS	JUGALA KISHORE PANDA VS	// KONARK /114 /2022 ()
209	ABLAPL/0008812/2022	STATE OF ODISHA DEEPAK KUMAR DAS VS	ASIT KUMAR JENA VS	// DHARMASALA /363 /2022 ()
210	ABLAPL/0008813/2022	STATE OF ODISHA DHULI NAYAK VS	CHIRANJIB ROUT VS	// KANIHA /123 /2022 ()
211	ABLAPL/0008814/2022	STATE OF ODISHA BIBHUDUTTA MOHAPATRA VS	JIBANANANDA MOHANTY VS	// PANIKOILI /47 /2022 ()
212	ABLAPL/0008815/2022	STATE OF ODISHA KRISHNA @ KRISHNA SAMAL VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /136 /2022 ()
213	ABLAPL/0008816/2022	STATE OF ODISHA RAMAKANTA MAJHI VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /26 /2022 ()
214	ABLAPL/0008817/2022	STATE OF ODISHA BENUDHAR RANJIT VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /156 /2022 ()
215	ABLAPL/0008818/2022	STATE OF ODISHA SANGRAM KESHARI BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BAISINGA /57 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0008819/2022	INDRA JHODIA VS STATE OF ODISHA	RAMAKANTA PANDA VS	LAXMIPUR /108 /2018 () //
217	ABLAPL/0008820/2022	SK. KAUSAR ALI VS UNION OF INDIA(RAILWAY)	PRADEEP KUMAR DAS VS	// /0 () //
218	ABLAPL/0008821/2022	SUBAS PRADHAN @ PAHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /359 /2022 () //
219	ABLAPL/0008822/2022	MANMATHA MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BALIAPAL /25 /2015 () //
220	ABLAPL/0008823/2022	LATIKA DAS VS STATE OF ODISHA	GAGANBIHARI SINGH VS	NEMALO /126 /2022 () //
221	ABLAPL/0008824/2022	ASIT KUMAR SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	MAHANGA /154 /2022 () //
222	ABLAPL/0008825/2022	SEBAKA NAIK VS STATE OF ODISHA	JULU KHANSAMA VS	NAKTIDEUL /138 /2022 () //
223	ABLAPL/0008826/2022	SANDIP PANDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /128 /2022 () //
224	ABLAPL/0008827/2022	DHANESWAR BISWAL VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	Bamapada (Industrial Area) /63 /2022 () //
225	ABLAPL/0008828/2022	RASMITA MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /263 /2022 () //
226	ABLAPL/0008829/2022	RABINDRA KHATUA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	MAHANGA /164 /2022 () //
227	ABLAPL/0008830/2022	RAJENDRA SWAIN	SATYABRATA DASH	JENAPUR /185 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0008831/2022	BARUN ROUT	SAMARENDRA BAHADUR	HEMGIR /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0008832/2022	SAROJ KUMAR HARICHANDAN	AMLAN SHAKTI PAUL	KHURDA P.S. /348 /2022
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0008833/2022	NIRANJAN SAMAL	AMLAN SHAKTI PAUL	KHURDA MODEL /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0008834/2022	DANARDAN PALEI	DEBASIS MISHRA	KEONJHAR TOWN /177 /2022
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0008835/2022	SEIKH LITU @ SOHIT KUMAR	SANTOSH KUMAR MAHANTY	PATTAPUR (DIGAPAHANDI) /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0008836/2022	NILANCHAL DORA @ GUDA NILANCHAL DORA	SANTOSH KUMAR MAHANTY	PATTAPUR (DIGAPAHANDI) /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
234	WPC(OAS)/0000061/2016	JANARANJAN MISHRA	M/S NIRANJAN KAR	//
		VS	VS	()
		STATE OF ODISHA		//
235	CONTC(CP)/0000232/2016	SIBA PRASAD DASH	P.K.KHATEI	//
		VS	VS	()
		MADHUSUDAN PADHY		//
236	CONTC(CP)/0000234/2016	TIKINA RANI SRICHANDAN	P.K.KHATEI	//
		VS	VS	()
		MADHUSUDAN PADHY		//
237	CONTC(CP)/0000235/2016	MANJU PARIDA	P.K.KHATEI, A.R.MISHRA	//
		VS	VS	()
		MADHUSUDAN PADHY		//
238	CONTC(CP)/0000239/2016	BIKRAM KUMAR SAMANTRAY	M.PRATAP	//
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :21/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CONTC(CP)/0000253/2016	SECY., RURAL DEVELOPMENT DEPTT CHITA RANJAN MOHARANA VS	M.PRATAP VS	// // ()
240	CONTC(CP)/0000286/2016	SECY. TO GOVT., R.D. DEPTT. DASARATHI SABAR VS	K.C.SAHU, S.S.SAHU VS	// // ()
241	CONTC(CP)/0000310/2016	MANOJ AHUJA BHAJANANANDA NAYAK VS	M.PRATAP VS	// // ()
242	CONTC(CP)/0000311/2017	PRINCIPAL SECY., R.D.DEPTT. BAIDYANATH MAJHI VS	PRAFULLA KUMAR KHATEI VS	// // ()
243	CONTC(CP)/0000319/2017	SURENDRA KUMAR LASA MAJHI VS	PRAFULLA KUMAR KHATEI VS	// // ()
244	CONTC(CP)/0000381/2016	SURENDRA KUMAR SMT. PRATIVA GIRI VS PRAMOD MEHERDA, PRINCIPAL SECRETARY, H AND FW DEPT.	M/S GOPINATH PANDA, T.B. JENA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :21/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2022 WPC(OAS)/61/2016	JANARANJAN MISHRA-MP	M/S NIRANJAN KAR
2	34/2022 SAO/7/2014	KOKILA KUMARI MOHARA-MP	M/S.BIPIN BIHARI JENA
3	34/2022 SAO/7/2014	KOKILA KUMARI MOHARA-MP	M/S.BIPIN BIHARI JENA
4	63/2022 STREV/73/2011	STATE-MP	SR.SC,CT
5	189/2022 CONTC/1157/2017	SMRUTI RANJAN SAHOO-MP	M/S.BISWABIHARI MOHANTY
6	190/2022 CONTC/952/2017	SANJIB KUMAR NAYAK-MP	
7	218/2022 RPFAM/157/2022	PRADEEP KUMAR DASH@LUNA DASH-MP	BHABANI SHANKAR DASPARIDA
8	219/2022 RPFAM/158/2022	SUJIT KUMAR MOHANTY-MP	CHEERA RANJAN SATAPATHY
9	250/2022 CRLMP/796/2022	SHANTILATA BEHERA-MP	
10	251/2022 CRLMP/772/2022	RASHMITA SWAIN-MP	SAROJ RANJAN SUBUDHI
11	267/2022 WPC(OA)/611/2016	ASHOK KUMAR DAS-MP	M/S SURYA NARAYAN PATNAIK
12	292/2022 TRP(C)/220/2022	NRUSINGHA CHARAN SWAIN-MP	PRATIK DASH
13	293/2022 TRP(C)/261/2022	SOUBHAGYABATI NAYAK-MP	GOUTAM KUMAR ACHARYA
14	294/2022 TRP(C)/262/2022	SOUBHAGYABATI NAYAK-MP	GOUTAM KUMAR ACHARYA (SR.ADV)
15	414/2022 FAO/759/2020	MANAGING COMMITTEE OF RADHANATH VIDYAPITHA- KIR .SWAIN	
16	415/2022 FAO/269/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. MAHESH	MAHESH SINHA
17	416/2022 FAO/317/2021	BIJAYALAXMI SAMAL-MP	
18	417/2022 FAO/261/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. BIJOY	BIJOY DASMOHAPATRA
19	418/2022 FAO/262/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. BIJOY	BIJOY DASMOHAPATRA
20	419/2022 FAO/264/2022	M/S. UNITED INDIA INSURANCE CO. LTD-MP	BIJOY DASMOHAPATRA
21	420/2022 FAO/238/2022	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE CO. LTD. SOMNATH	SOMNATH ROY
22	448/2022 CRLREV/260/2022	PARTHA SARATHI PANDA-MP	MD.G.MADANI
23	450/2022 CRLREV/332/2022	KAMALA DAS-MP	GYANALOKA MOHANTY
24	707/2022 WPC(OAC)/4060/2013	SARAT CHANDRA MOHAPATRA-MP	
25	708/2022 WPC(OAC)/467/2001	SUBASH CHANDRA BHOI-MP	
26	718/2022	LATA@ LATIKA MAHARANA-MP	N.P.PARIJA

27	CMP/649/2022 719/2022	SANTOSH MAHALIK-MP	
28	CMP/88/2020 737/2022	REGIONAL MANAGER,M/S.ORIENTL INSURANCE CO.LTD.-MP	
29	MACA/1060/2016 738/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. L.T. S.K SWAIN	
30	MACA/361/2022 739/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. L.T. S.K SWAIN	
31	MACA/361/2022 770/2022	M/S. SARAOGI UDYOG PVT. LTD.-MP	LAXMIDHAR PANGARI
32	RSA/163/2022 771/2022	JASODA PATEL-MP	M/S.AMIT PR.BOSE
33	RSA/408/2015 892/2022	SAMBHUNATH PARIDA-MP	
34	ABLAPL/6960/2022 893/2022	SUSHANTA ROUT-MP	
35	ABLAPL/7187/2022 894/2022	ASHALATA DAS-MP	
36	ABLAPL/3217/2021 895/2022	JAGANATH SAHOO @ JAGANNATH PRASAD SAHOO-MP	
37	ABLAPL/6869/2022 896/2022	BALARAM SAHOO-MP	
38	ABLAPL/6893/2022 896/2022	BALARAM SAHOO-MP	
39	ABLAPL/6893/2022 897/2022	TAI @ MOJINA @ MORJINA-MP	SURESH KUMAR PANDA
40	ABLAPL/5796/2022 898/2022	SUDHAKAR MALIK-MP	
41	ABLAPL/5381/2022 899/2022	JHADESWAR SAHU-MP	
42	ABLAPL/7191/2022 900/2022	SK. ABDUL WAHID-MP	
43	ABLAPL/3530/2021 1111/2022	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
44	CRLA/971/2019 1112/2022	PHULCHAND GOND-MP	ANIRUDHA DAS
45	CRLA/567/2022 1113/2022	JITENDA RAJHANS-MP	MR.B.B.ROUTRAY M/S.B.K.DAS S.K.DAS B.MISHRA
46	CRLA/608/2015 1114/2022	PILU BEHERA-MP	BISWORANJAN SWAIN
47	CRLA/578/2022 1115/2022	PILU BEHERA-MP	BISWORANJAN SWAIN
48	CRLA/578/2022 1290/2022	BINOTI HARIJAN-MP	
49	BLAPL/4039/2021 1291/2022	SUNIL NAHAK-MP	
50	BLAPL/9045/2021 1292/2022	UCHHAB DALEI-MP	AMITAV TRIPATHY
51	BLAPL/3996/2022 1293/2022	TUNA LIMA-MP	SUCHIT KUMAR NAYAK
52	BLAPL/6815/2022 1294/2022	PRAFULLA CHANDRA MOHAPATRA @ PRUSTY-MP	DEBASNAN DAS
53	BLAPL/1558/2022 1295/2022	RANJAN DIGAL @ RAJANA DIGAL-MP	AMULYA RATNA PANDA
54	BLAPL/5497/2022 1296/2022	DURJODHAN SAHU-MP	MANAS CHAND
55	BLAPL/1621/2022 1297/2022	KISHAN KUMAR KHEMUDU-MP	ANANTA NARAYAN PATTANAYAK
56	BLAPL/5504/2022 1298/2022	LELIN CHOUDHURY @ LELIN CHUDHURY-MP	SOUMYA RANJAN MOHANTY
57	BLAPL/3995/2022 1575/2022	LINGARAJ PRASAD BHAGAT@LINGARAJ PRASAD-MP	DEBA RANJAN MOHAPATRA
	CRLMC/2000/2022		

58	1576/2022 CRLMC/2001/2022	DANDUA@BRAJA BANDHU MALLICK-MP	CHEERA RANJAN SATAPATHY
59	1577/2022 CRLMC/413/2021	SARASWATI PATTNAIK-MP	PRADEEP KUMAR DAS
60	1578/2022 CRLMC/1497/2022	SANJIB KUMAR ROUT-MP	SAMBIT SAMAL
61	1579/2022 CRLMC/1497/2022	SANJIB KUMAR ROUT-MP	SAMBIT SAMAL
62	1580/2022 CRLMC/892/2022	SANKAR SETHY @ SHANKAR SETHI-MP	
63	2428/2022 WA/977/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
64	2429/2022 WA/979/2022	THE PRINCIPAL SECY., DEPT. OF AGRICULTURE AND FARMERS EMPowerMENT, AGA	BIBHU SANKAR MENDHAN, AGA
65	2430/2022 WA/979/2022	THE PRINCIPAL SECY., DEPT. OF AGRICULTURE AND FARMERS EMPowerMENT, AGA	BIBHU SANKAR MENDHAN, AGA
66	2431/2022 WA/980/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
67	2432/2022 WA/980/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
68	2433/2022 WA/981/2022	TP CENTRAL ODISHA DISTRIBUTION L.T.D-MP	SARADA PRASANNA SARANGI
69	2434/2022 WA/981/2022	TP CENTRAL ODISHA DISTRIBUTION L.T.D-MP	SARADA PRASANNA SARANGI
70	2435/2022 WA/982/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
71	2436/2022 WA/982/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
72	9764/2022 WP(C)/18284/2022	JHUNU PANDA-MP	KRISHNA CHANDRA SAHU
73	9765/2022 WP(C)/18285/2022	AKASH MOHANTY-MP	RAGHUNATH DAS MOHAPATRA
74	9766/2022 WP(C)/18287/2022	DIBYA PRASANNA TRIPATHY-MP	PRADEEP KUMAR DAS
75	9767/2022 WP(C)/13193/2022	RAJESH KUMAR RATAI @ RAJESH RATEI-MP	SUSANTA KUMAR TRIPATHY
76	9768/2022 WP(C)/18288/2022	YUDHISTHIR SAMAL-MP	T.K.J.SAMANTA
77	9769/2022 WP(C)/18289/2022	AJAY KUMAR MOHAPATRA-MP	SADAYA LAXMI PATNAIK
78	9770/2022 WP(C)/18290/2022	LAXMI MOHARANA-MP	SADAYA LAXMI PATNAIK
79	9771/2022 WP(C)/11490/2021	GS,LABOUR UNION,PURI BSNL-MP	DEBENDRA MOHANTA
80	9772/2022 WP(C)/14862/2022	SOMANATH MISHRA-MP	GYANA RANJAN SETHI
81	9773/2022 WP(C)/21282/2013	BIBHUDUTTA SUBHASISH-MP	M/S.PRATAP KU.MISRA
82	9774/2022 WP(C)/18298/2022	PRAMILA SAHU-MP	SUSHANTA KUMAR MISHRA
83	9775/2022 WP(C)/18298/2022	PRAMILA SAHU-MP	SUSHANTA KUMAR MISHRA
84	9776/2022 WP(C)/13079/2022	RAMESH RAJ-MP	AVIJIT PATNAIK
85	9777/2022 WP(C)/13075/2022	KAILASH RAJ-MP	TARUNKANTA PATTANAYAK
86	9778/2022 WP(C)/18300/2022	DIBAKAR SAHOO-MP	KUNAL KUMAR SWAIN
87	9779/2022 WP(C)/18302/2022	PITAMBAR NAYAK-MP	AMIT PRASAD BOSE
88	9780/2022 WP(C)/18303/2022	DEBABRATA NAYAK-MP	NRUSINGHA CHARAN ROUT
89	9781/2022	NIRANJAN PRUSTY-MP	

90	WP(C)/10795/2022 9782/2022	MALAYA RANJAN TRIPATHY-MP	
91	WP(C)/14971/2022 9783/2022	ESSEN AUTOMOBILES, CUTTACK-MP	JAYDEEP PAL
92	WP(C)/18305/2022 9784/2022	REENA NAYAK-MP	PRANAB KUMAR PASAYAT
93	WP(C)/18225/2022 9785/2022	PRAGATI SAHOO-MP	SUSANTA KUMAR ROUT
94	WP(C)/15336/2022 9786/2022	M/S EMAAR PLAZA-MP	PRAFULLA KUMAR RATH
95	WP(C)/18307/2022 9787/2022	CHIRANJEEBI DASH-MP	MANOJ KUMAR MOHANTY
96	WP(C)/18308/2022 9788/2022	LAXMIDHAR MOHARANA-MP	SIBA NARAYAN BISWAL
97	WP(C)/18310/2022 9789/2022	ANANTA KISHORE MAJHI-MP	GYANA RANJAN SETHI
98	WP(C)/5725/2021 9790/2022	SUSHANTA KUMAR KATUAL-MP	GYANARANJAN SETHI
99	WP(C)/18311/2022 9791/2022	ASHOK KUMAR BISHOYI-MP	GYANARANJAN SETHI
100	WP(C)/18312/2022 9792/2022	BIHARI LAL MISHRA-MP	JAGABANDHU SAHU
101	WP(C)/28891/2021 9793/2022	APURBA NARAYAN PADHI-MP	
102	WP(C)/9421/2003 9794/2022	GURU CHARAN MOHAPATRA-MP	BISWARANJAN PARIDA
103	WP(C)/18313/2022 9795/2022	MANDI NAYAK-MP	TUSAR KUMAR MISHRA
104	WP(C)/18314/2022 9796/2022	MANDI NAYAK-MP	TUSAR KUMAR MISHRA
105	WP(C)/18314/2022 9797/2022	GOURIBALA MOHANTY@PATTANAYAK-MP	M/S.SANDIPANI MISRA
106	WP(C)/938/2016 9798/2022	DEBENDRA BISWAL-MP	
107	WP(C)/16967/2022 9799/2022	SUBHASHREE ROUSTRAY-MP	BHABANI SANKAR DAS
108	WP(C)/18316/2022 9800/2022	SUBHASHREE ROUSTRAY-MP	BHABANI SANKAR DAS
109	WP(C)/18317/2022 9801/2022	JITENDRA KUMAR PRADHAN-MP	PRATIK DASH
110	WP(C)/18320/2022 9802/2022	BIDYADHAR NAYAK-MP	ARUN KUMAR MISHRA
111	WP(C)/3083/2011 9803/2022	SHASHI PRADHAN-MP	SIDHARTH PRASAD DAS
112	WP(C)/28715/2021 9804/2022	SUMAN KUMAR MARKEY-MP	SAMEER KUMAR DAS
113	WP(C)/18325/2022 9805/2022	SARBAGYAN SAHOO-MP	
114	WP(C)/18260/2012 9806/2022	SABITA MOHAPATRA @ MISHRA-MP	SARTHAK PRADHAN
115	WP(C)/18334/2022 9807/2022	KAUSHALYA PRADHAN-MP	SARTHAK PRADHAN
116	WP(C)/18337/2022 9808/2022	DHARANIDHAR PRADHAN-MP	SARTHAK PRADHAN
117	WP(C)/18338/2022 9809/2022	SANJAY KUMAR MALLICK-MP	BRAJA MOHAN SARANGI
118	WP(C)/18350/2022 9810/2022	BASANTA KUMAR PANI-MP	ABHIMANYU PARIDA
119	WP(C)/18357/2022 9811/2022	DEBABRATA CHAKRA-MP	
120	WP(C)/8266/2022 9812/2022	GEETANJALI DASH-MP	SOMANATH NANDA
	WP(C)/18360/2022		